GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA UNSTARRED QUESTION NO-2716 ANSWERED ON 23/02/2023

ALLOWING INDIAN-ORIGIN SPORTSPERSONS TO PLAY FOR THE COUNTRY

2716. SHRI KARTIKEYA SHARMA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

(a) whether Government is planning to allow Indian-origin sportspersons to play for India;

(b) if so, the details of the eligibility criteria for their selection; and

(c) if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

[SHRI ANURAG SINGH THAKUR]

(a) to (c):As per the existing instructions of the Government, only Indians citizens are eligible to represent India in international sports events. There is no proposal under consideration of the Government to allow Non-resident Indians to represent India in international sports events.
